

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4654  
TO BE ANSWERED ON MARCH 31, 2022**

**SUSTAINABLE CITIES**

**NO. 4654. SHRI KRIPANATH MALLAH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) Whether the Government has signed a Memorandum of Understanding (MoU) on Sustainable Cities India Programme within the country and if so, the details thereof;**
- (b) the details of the target set and the funds proposed to be allocated under the said programm ; and**
- (c) the time by which it is likely to be implemented?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): A Memorandum of Understanding (MoU) titled `Sustainable Cities – India Program’ has been signed between the World Economic Forum (WEF), Geneva, Switzerland, and National Institute of Urban Affairs (NIUA), Delhi, an autonomous body under the aegis of Ministry of Housing & Urban Affairs (MoHUA) with the objective to align and scale efforts by national, State and city governments, businesses, and research institutes to mainstream integrated solutions for sustainable urban ecosystem transition.**

**No funds have been allocated by the Government of India for the purpose and WEF & NIUA shall bear costs and expenses related to their involvement in the Project. The scope of the collaboration is given below :-**

- **Promote sharing of best practice policy ideas, technologies, and business models to support the cities in implementing climate relevant measures through the Forum's toolbox of solutions.**
- **Foster cross-sector collaboration critical to urban sustainability transitions through a series of design-thinking workshops for supporting climate action in Indian cities.**
- **Identify and contribute policy, business models and other solutions for urban de-carbonization and resilience to be added to the open-source Toolbox of Solutions which can be replicated in India and in other emerging markets.**

**The term of the Agreement is 12 months starting from February, 2022, renewable by mutual agreement between both parties.**

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